

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 254
ANSWERED ON 16/03/2026**

GUWAHATI SMART CITY PROJECT

***254. SHRI AJIT KUMAR BHUYAN:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) total amount sanctioned for Smart City Guwahati under different Head/scheme/project, the details thereof;
- (b) the details of the works/schemes executed against Smart City projects, Guwahati till now and present status; and
- (c) the name of works and corresponding amount of expenditures against each work including names of executing firm/agencies under Smart City Project in Guwahati, the details thereof?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

- (a) to (c): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY OF PARTS (a) to (c) OF THE RAJYA SABHA
STARRED QUESTION NO. 254 FOR ANSWER ON 16.03.2026 REGARDING GUWAHATI
SMART CITY PROJECT**

- (a) to (c): Under Smart Cities Mission (SCM), in the state of Assam one city i.e Guwahati was selected. Guwahati Smart City has been able to claim its entire central financial assistance of ₹490 Cr and has completely utilized the same. As reported by the Guwahati Smart City, as on 01.03.2026, out of a total 21 projects amounting to ₹755 Cr, 20 projects (95% of total projects) amounting to ₹746 Cr have been completed and 1 project amounting to ₹9 Cr is at implementation stage..

Under SCM at the City level, implementation has been done by a Special Purpose Vehicle (SPV) created for planning, appraising, approving projects, releasing funds, procuring, managing, operating, monitoring and evaluating the Smart City development projects. These SPVs are jointly owned by the State/UT and Urban Local Bodies (ULBs), with equal shareholding. In Guwahati the Smart Cities Mission (SCM) has been implemented through Special Purpose Vehicles (SPVs) i.e Guwahati Smart City Ltd.

The details of the projects implemented by the Guwahati Smart City under the SCM is enclosed as Annexure.

Annexure

Annexure referred to in reply for part (a) to (c) of Rajya Sabha Starred Question No. 254 for answer on 16th March, 2026 regarding Guwahati Smart City Project

The details of the projects implemented by the Guwahati Smart City under the SCM:

(Amount in ₹ Cr)

S. No.	Project Name	Amount (in ₹ cr)	Status
1	Brahmaputra River Front Development (Phase 1)	181.00	Completed
2	Installation of Water ATMs	2.09	Completed
3	Installation of Smart Bio-Toilets	9.53	Completed
4	Redevelopment and Improvement of Gandhi Mandap	2.93	Completed
5	Installation of National Flag at Gandhi Mandap	2.59	Completed
6	Installation of LED Street Lights in selected Spine Roads	23.32	Completed
7	Installation of LED Street Light under "Project Jyoti -Phase 1"	13.90	Completed
8	Gandhi Mandap Light and Sound SHow	6.00	Completed
9	Development of Museum and Maintenance/Repair of the Gandhi Mandap	5.39	Completed
10	Development of Ashwaktanta Devalaya Premises	10.82	Completed
11	Development of Umananda Devalaya Premises	14.03	Completed
12	Miscellaneous Infra & Deposit work - Brahmaputra River Front part works	44.00	Completed
13	Streetscape for Beautification at Sankardev Kalakshetra	4.96	Completed
14	Procurement of Drain De-Silting Super Sucker Machines with Dump Storage (10nos)	25.74	Completed
15	Implementation of Street Light Poles under Project Jyoti Phase II scheme on design build operate basis with operation and maintenance	14.58	Completed
16	Procurement of 200 (two hundred) Air-Conditioned electric buses for Guwahati City	295.00	Completed
17	Procurement of 100 (one hundred) Air Conditioned CNG operated Buses for operation in Guwahati City and connecting sub-urban areas	37.50	Completed
18	ITMS Based- Integrated Traffic Management System (Phase 1)	46.00	Completed
19	Installation of High Mast Light Pole at Shankardev Kalakshetra	0.70	Completed
20	Development of Judge Field	5.66	Completed
21	Installation of Illumination and Technology (Laser) based show at Shankardev Kalakshetra	8.91	Under Implementation
Total		755	

(As reported by the State/ UT as on 01.03.2026)